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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O. A. NO. 1386/95

Hon'ble Shri R.K. Ahooja, Member(A)

New Delhi, this 13th day of March, 1996

Shri K.H. Khadri
Electrician NMNH
s/o Shri Asgar Hussain
r/o 105, B-IV
Pushpa Vihar
DELHI.

... Applicant

(By Shri Ashish Kalia, Advocate)

Vs.

Union of India through

1. The Secretary
Ministry of Environment & Forest
C. G. O. Complex, Lodi Road
NEW DELHI.
2. The Director
National Museum of Natural History
FICCI Museum Building
Barakamba Road
NEW DELHI-110 001.

... Respondents

O R D E R (Oral)

Learned counsel for the applicant states that since the relief claimed by the applicant has already been granted by the respondents, the applicant does not press this application further as it has become infructuous. Accordingly, the application is dismissed as infructuous. No costs.

R. K. Ahooja
(R. K. AHOOJA)
MEMBER(A)

/RAO/